

(b) Question does not arise in view of reply to 'a' above.

### Land Price in Delhi

517. SHRI SURAJBHANU SOLANKI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of the Government has been drawn towards the recent hike in the prices of land in Delhi; and

(b) if so, the corrective steps taken on proposed to be taken in this regard ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) and (b). Land prices are affected by the demand and supply and are also affected by the market forces depending on the location, availability of infrastructure facilities, etc. The overall economic condition has its bearing on the land prices also.

However, in the case of Delhi, Government makes available plots or ready-built flats at prices determined on certain scientific principles through various schemes through designated authorities. This exercise, to some extent, regulates the overall land prices.

### Misutilisation of Funds in Ordnance Factories

518. SHRI VISHWANATH SHASTRI : Will then PRIME MINISTER be pleased to state :

(a) whether the cases of loss and misuse of funds worth lakhs of rupees in three ordnance factories of Uttar Pradesh situated at Kanpur, Shahajahanpur and Dehradun have come to the light recently;

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

### Status of 'Arjun' Tank

519. SHRI ANNA JOSHI : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "slovak Offer confirms fears on progress of Arjun", appearing in the 'Indian Express,' New Delhi dated July 12, 1994;

(b) if so, the facts thereof;

(c) whether the Government are assessing their offer due to present non-inductable conditions of the tanks; and

(d) the time by which the Government are likely to accept Slovak offer for early upgradation and induction of Arjun battle tank ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) No offer has been received from Slovakia for modernisation of T-72 tanks. Modernisation of our T-72 tanks is already

under progress with indigenous efforts. Upgradation of certain areas of T-72 tank has already been completed.

(c) Does not arise.

(d) No offer from Slovakia is under consideration. Army has decided to induct MBT 'Arjun'. Final Phase of trials is in advanced stage. Technology transfer is concurrently progressing.

### **U.S. Phosphatic fertilizer Plants**

520. SHRI SANDIPAN BHAGWAN THORAT :  
SHRI PRITHVIRAJ D. CHAVAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) whether KRIBHCO is planning to takeover a U.S. phosphatic fertilizer company ;

(b) if so, whether KRIBHCO proposes to acquire majority stake in the US company; and

(c) if so, the details of the proposed acquisition ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) KRIBHCO is exploring the possibility of acquiring phosphatic manufacturing facilities in other countries, including U.S.A. Only preliminary studies have so far been made.

(b) and (c) . Do not arise.

[*Translation*]

### **World Bank Aid.**

521. SHRILALITORAON: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount sanctioned by the World Bank and other financial institutions for various schemes of Ranchi and Patna Municipal Corporations in Bihar separately during the years 1991-92, 1992-93, 1993-94 and in 1994-95 (up to June 1994) and the amount actually released in this regard, year-wise; and

(b) the reasons for not releasing the full sanctioned amount ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) No Municipal/Urban Development Sector Projects or Schemes have been sanctioned by the World Bank or other multilateral/bilateral agencies for the Ranchi and Patna Municipal Corporations in Bihar during the years 1991-92, 1992-93, 1993-94 and 1994-95 (upto June, 1994).

(b) Does not arise.

[*English*]

### **Paper Mills**

522. SHRI RAJNATH SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state :

(a) the number of paper mills owned and controlled by the Union Government other than Hindustan Paper Corporation, location-wise;